

**Wages Revision Machinery for  
Newspaper Industry**

\*176. SHRI DHARMABHIKSHAM:  
SHRI MRUTYUNJAYA

NAYAK:

Will the Minister of LABOUR be pleased to state:

(a) the newspaper establishments have not implemented the recommendations of the Bachawat Wage Board;

(b) the reasons therefor;

(c) whether the Government propose to set up a permanent wage revision machinery for newspaper industry;

(d) if so, the details thereof;

(e) whether some unions of newspaper employees have submitted any memorandum regarding wage board; and

(f) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SNAGMA): (a) As per information available, out of 1579 newspaper establishments, 944 have not implemented the recommendations of the Bachawat Wage Boards.

(b) The reasons given for non-implementation of the recommendations by most of the State Governments are financial constraints and a number of writ petitions filed against the Bachawat Award and pending in the Supreme Court.

(c) No, Sir.

(d) Does not arise.

(e) Yes, Sir.

(f) The matter has been discussed in separate meetings with employers' and employees' organisations. Specific responses have been sought from the employers on different alternative courses of action suggested in the meeting with them.

[Translation]

**Financial Assistance for the  
Development of Handloom**

\*177. SHRI LALL BABU RAI:

SHRI GEORGE  
FERNANDES:

Will the Minister of TEXTILES be pleased to state:

(a) the assistance provided by the Government to the State Government for implementation of scheme for the development of handloom sector during each of the last three years, State-wise;

(b) the fund provided during the current year so far, State-wise;

(c) whether the Government have decided to set up a revolving fund for developing and modernising the handloom sector and rehabilitating the weavers; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The releases made State-wise to State Governments and Union Territories for the Development of Handlooms in the last three years is as follows:-

(a) The releases made State-wise to State Governments and Union Territories for the Development of Handlooms in the last three years is as follows:-

Sl.No.	State	(Rs. in lakhs)				
		1989-90	1990-91	1991-92		
1	2	3	4	5	5	
1.	Andhra Pradesh	2015.48	2477.23	2667.76		
2.	Assam	1140.67	1230.46	1471.84		
3.	Bihar	902.20	542.45	475.93		
4.	Gujarat	641.38	634.24	141.84		
5.	Himachal Pradesh	23.40	49.29	84.80		
6.	Haryana	31.91	20.00	68.20		
7.	J & K	227.63	132.81	47.04		
8.	Karnataka	1175.40	1292.45	1451.54		
9.	Kerala	433.42	205.63	174.00		
10.	Madhya Pradesh	597.29	704.28	550.69		
11.	Maharashtra	1314.93	952.96	1590.24		
12.	Manipur	60.59	42.41	3.42		

(Rs. in lakhs)

Sl.No.	State	1989-90	1990-91	1991-92
1	2	3	4	5
13.	Meghalaya	-	0.50	-
14.	Mizoram	-	22.30	2.80
15.	Nagaland	-	-	2.32
16.	Orissa	934.79	1211.14	1441.83
17.	Punjab	32.21	50.62	43.86
18.	Rajasthan	445.33	368.32	395.28
19.	Tamil Nadu	4390.41	3624.64	4005.00
20.	Tripura	129.67	101.47	26.63
21.	Uttar Pradesh	3191.65	4499.84	3769.42
22.	West Bengal	1901.65	1573.86	762.56
23.	Delhi	0.72	0.27	114.06
24.	Pondicherry	19.75	0.94	18.26
	Total	19610.15	19738.12	19309.32

(b) During the current year (between 1st April '92 to 15th Nov. '92) funds released to the States/U.Ts. are as under:

(Rs. in Lakhs)

<i>Sl. No.</i>	<i>Name of the States/UTs</i>	<i>Total</i>
1.	Assam	416.02
2.	Andhra Pradesh	89.55
3.	Bihar	51.00
4.	Gujarat	111.06
5.	Himachal Pradesh	-
6.	Haryana	-
7.	J & K	23.00
8.	Kerala	-
9.	Karnataka	416.07
10.	Maharashtra	383.58
11.	Manipur	-
12.	Madhya Pradesh	207.81
13.	Mizoram	-
14.	Nagaland	-
15.	Orissa	241.16
16.	Punjab	-
17.	Rajasthan	2.53
18.	Tripura	35.45
19.	Tamil Nadu	358.48
20.	Uttar Pradesh	1393.18
21.	West Bengal	514.55

<i>Sl. No.</i>	<i>Name of the States/UTs</i>	<i>Total</i>
22.	Pondicherry	0.15
23.	Delhi	-
<b>Total</b>		<b>-4243.59</b>

(c) and (d). Government has on-going Plan Schemes for development and modernisation of handloom sector. Some of the Schemes for development and modernisation of handloom sector are modernisation of looms and supply of accessories, project package scheme, integrated handloom village development scheme, and training through Weavers Service Centres.

[English]

#### Foreign Insurance Companies

\*178. SHRI AJOY MUKHOPADYAY:  
SHRI TARIT BARAN TOPDAR:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to permit the foreign insurance companies to operate in India;

(b) if so, the details thereof; and

(c) the details of such foreign insurance companies which have been so permitted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Under the provisions of the Life Insurance Corporation Act, 1956 and the General Insurance Business (Nationalisation)

Act, 1972, carrying on the life insurance business and the general insurance business in the country is the exclusive privilege of the Life Insurance Corporation of India and the General Insurance Corporation of India (including its four subsidiaries) respectively.

(b) and (c). Do not arise.

#### Workers' Participation In Management

\*179. SHRI SATYAGOPAL MISRA:  
SHRI RAMVILAS PASWAN:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to introduce a Bill regarding workers participation in Management;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGAMA): (a) to (c). A statement is enclosed.

#### STATEMENT

The Government has already introduced the Participation of Workers in Management